

27.1.2012

O.A. No. 305/2011

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Sri R.C.Singh for applicant
Sri A. Agnihotri for respondents

M.P. No. 4106/2011: This is a formal application for condonation of delay in filing C.A. As the delay is not much, it is allowed.

M.P. No. 4107/2011: This is another formal application for taking C.A. on record. Allowed. It is taken on record.

M.P. No.117/2012: This is an application for dismissal of O.A. as not pressed on the ground that the applicant was transferred on promotion on account of which the O.A. was filed against the transfer order. But subsequently, she has permitted to be promoted at Lucknow itself vide corrigendum dated 26.12.2011. Hence she does not want to proceed with the case further.

From the other side, there is no substantial objection.
In view of this , M.P. No.117/2012 is allowed and the O.A. is dismissed as not pressed. No order as to costs.



Member (J)

HLS/

on
copy tender
dated 27.1.12
Parliament
31-1-2012